


**IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI**

**Bail Application No. 414/2020
State Vs Devsati
FIR No. 559/2016
PS Ranhola
U/s. 302/304B/498A/201/34 IPC**

10.07.2020

Present: Ld. Addl. PP for the State.
Sh. Vikram Singh, Ld. Counsel for accused/applicant.
Report be called from IO/SHO PS Ranhola.
Report be called from Jail Superintendent.
Put up for 13/07/2020.


**(VISHAL SINGH)
ASJ-03, WEST/DELHI
10.07.2020**

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI**


**Bail Application No. 415/2020
State Vs Yashu
FIR No. 375/2009
PS Nangloi
U/s. 302/120B/IPC 25 A Act**

10.07.2020

Present: Ld. Addl. PP for the State.
Sh. Pardeep Khatri, Ld. Counsel for accused/applicant.
Report received from IO/SHO PS Nangloi.

**Bail granted by this court dated 10.06.2020 is extended
till 13.07.2020 and it will be heard in detail on 13.07.2020
for further order.**

Put up for 13/07/2020.


**(VISHAL SINGH)
ASJ-03, WEST/DELHI
10.07.2020**

UID No. 56922/2016
FIR No. 146/2013
PS Anand Parbat
U/s. 302/307/323/324/34/IPC
State Vs Yogesh @ Matru Etc

10.07.2020

Present: Ld. Addl. PP for the State.

File taken up today, as its an urgent matter, pertains to the year 2013.


Sh. Devender Kumar Ld. Counsel for Yogesh @ Matru.

Final arguments heard from Ld. Counsels for accused

Yogesh @ Matru through Video Conferencing, Webex.

Arguments of all other Counsels were already heard.

Put up for 27/07/2020 for Judgement.


(VISHAL SINGH)
ASJ-03, WEST/DELHI
10.07.2020

UID No. 57741/2016
FIR No. 375/2009
PS Nangloi
U/s. 302/120B/IPC 25 A Act
State Vs Yashu Etc

10.07.2020

Present: Ld. Addl. PP for the State.

File taken up today, as its an urgent matter, pertains to the year 2009.

Sh. Hemender Singh Kashyap Ld. Counsel for complainant.

Sh. Pardeep Khatri, Ld. Counsel for accused Yashu.

Part final arguments heard from Ld. Counsels for complainant and Counsel for accused Yashu through Video Conferencing, Webex.

Put up for 16/07/2020 for further arguments.



(VISHAL SINGH)
ASJ-03, WEST/DELHI
10.07.2020

CR No.
PS Nihal Vihar
Sandeep Vs Shaloo

10.07.2020

Present Sh. Surender Yadav Ld. Counsel for revisionist.
Revisionist Sandeep present.
Put up for 13/07/2020.



(VISHAL SINGH)
ASJ-03, WEST/DELHI
10.07.2020